

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 412
IB/548/ND/2020

IN THE MATTER OF:

R.R. Distributors Pvt Ltd

Vs.

M/s Kanodia Technoplast Ltd

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 17.12.2021

Coram:

**MR. DHARMINDER SINGH,
HON'BLE MEMBER (JUDICIAL)**

**MR. AVINASH K.SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant

For the Respondent

:

: Mr. Anand Shankar Jha,

Mr. Girish Bhardwaj,

Ms. Meeankshi Devgun Adv

ORDER

Pleadings are complete. List the matter for hearing on 22.02.2022.

-Sd-

**AVINASH K.SRIVASTAVA
MEMBER (T)**

-Sd-

**DHARMINDER SINGH
MEMBER (J)**